Sr. No.	Date	Orders

* IN THE HIGH COURT OF DELHI AT NEW DELHI

\+ ITA 53/2003

M/S GENERAL COMMERCE LTD. ..... Appellant
Through Mr. S.K. Aggarwal, Adv.

versus

THE COMMISSIONER OF INCOME TAX ..... Respondent
Through Mr. R.D. Jolly, Adv.

CORAM:
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE MADAN B. LOKUR

ORDER
21.10.2003

% Learned counsel for the appellant seeks leave to withdraw the appeal. The appeal is, accordingly, dismissed as not pressed.

D.K. JAIN, J

MADAN B. LOKUR, J

OCTOBER 21, 2003
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